

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 876/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: S. J. Impex  
V/s.  
Parinee Reality Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20)	COUNSEL Ms GULNAR MISTRY a/w MR RIHAL KAZI i/b. M&M LEGAL VENTURES FOR THE FINANCIAL CREDITOR		

ORDER

CP No.876/I&BP/NCLT/MB/MAH/2017

An Order dated 14.6.2017 having come from the National Company Law  
Tribunal, New Delhi that there shall be Special Bench at Mumbai from 19.6.2017 to  
23.6.2017, list this matter on 20.6.2017 before this Special Bench.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)